

ITEM NO.11 Court 5 (Video Conferencing) SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).16746/2021

(Arising out of impugned final judgment and order dated 28-09-2021
in WPA(P) No. 213/2021 passed by the High Court At Calcutta)

THE SECRETARY AND THE RETURNING OFFICER,
WEST BENGAL LEGISLATIVE ASSEMBLY Petitioner(s)

VERSUS

AMBIKA ROY & ORS. Respondent(s)

(IA No.136180/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.136181/2021-EXEMPTION FROM FILING AFFIDAVIT)

WITH

SLP(C) No. 16773/2021 (XVI)

(IA No.136479/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.136480/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 22-11-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Devadatt Kamat. Sr. Adv.
Mr. Suhaan Mukerji, Adv
Mr. Vishal Prasad, Adv
Mr. Amit Bhandari, Adv.
Mr. Nikhil Parikshith, Adv
Mr. Abhishek Manchanda, Adv.
Mr. Sayandeep Pahari, Adv.
M/S. PLR Chambers And Co., AOR

For Respondent(s) Mr. Shekhar Naphade, Sr Adv.
Mr. Kabir Shankar Bose, Adv.
Mr. Amit Mishra, Adv.
Ms. Kanika Singhal, Adv.
Mr. Sarthak Raizada, Adv.
Mr. Billwadal Bhattacharya, Adv.
Ms. Aishwarya Dash, Adv.
Mr. Surjendu Sankar Das, AOR
Ms. Annie Mittal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

While adjourning the Writ Petition to 07.10.2021, the High Court directed the Speaker, West Bengal Legislative Assembly, through Secretary, to place on record the order in the petition filed under the Tenth Schedule of the Constitution for disqualification of respondent No.2 as Member of Legislative Assembly.

We are informed by the learned counsel for the petitioner, Dr. Abhishek Manu Singhvi, that the petition for disqualification is scheduled to be taken up by the Speaker on 21.12.2021.

We direct the Speaker, West Bengal Legislative Assembly, to decide the petition filed under the Tenth Schedule for disqualification of respondent No.2, expeditiously.

List these matters on 17.01.2022.

(B.Parvathi)
Court Master

(Raj Rani Negi)
Deputy Registrar